4.30. It is about the Dunkel Draftnow it has become the GATT agreement, So it would be at 4.30, 1 Co want Members who have not private

want Members, who have got private Members' business in their names; to note that they would be here at 2 o'clock.

STATEMENT BY MINISER Correcing the reply given in the Rajya Sabha on the 27th November 1992

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) Madam; I beg to lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 27th November 1992 to Unstarred Question 893 regarding foreign tour by the officers of SAIL and thtir subsidiaries [Placed in Library: See No. LT. 4807/93]

SHRI MD. SALIM (West Bengal): Madam; earlier also I took it up. It took more than one year to correct it. The question was in 1992. Now it is the end of 1993. I want your comment, Madam.

SHRI MENTAY PADMANA-BHAM Better late than never!

THE DEPUTY CHAIRMAN: In future, try to give it early.

PAPERS LAID ON THE TABLE

I Report nd Accounts A1992-93) of the Hindutan Zinc Limited, Udaipur and related Papers.

.....II Report and Accounts (1992-93) of the Hirdustan copper united, Calcutta and related papers.

III Report and Accounts (199-93) of the National Aluminium compary united, Bhubaneshwar; and related papers.

IV. Report and Accounts (1992-93) of the Bharat Gold Mines United, Oorgaum (Karnataka) and related papers. V. Report and Accounts (19) 93) of the Mineral Explorati Corporation Ltd. Nagpur a related papers.

THE MINISTER OF STATE (THE MINISTER OF MINES (SH BAL RAM SINGH YADAV) Mada I lay on the Table, under sub-sectio (1) of section 619A of the Compani Act, 1956, a copy each (in Engli and Hindi) of the followi papers:--

(i) (a) Annual Report and \vdots counts of the Hindustan Zi Limited, Udaipur, for the ye 1992-93, together with the Audito Report on the Accounts and \vdots comments of the Comptroller a Auditor General of India there

(b) Review by Government the working of the above Co pany. [Placed in Library. S No. LT-4819/98).

(ii) (a) Annual Report and I counts of the Hindustan Copy Limited, Calcutta, for the ye 1992-93, together with the Audite Report on the Accounts and t comments of the Comptroller a Auditor General of India thereon.

(b) Review by Government the working of the above Co pany. (Placed in Library, 1 No. LT-4820[93]

(iii) (a) Twelfth Annual Rep and Accounts of the National A minium Company Limited, Bt baneshwar, for the year 1992-93, gether with the Auditors' Rep on the Accounts and the commer of the Comptroller and Audit General of India thereon.

(b) Review by Government the working of the above Company. (Placed in Library 5 No. LT-4823/93)

(iv) (a) Twenty-firts Annual H port and Accounts of the Bhar Gold Mines Limited, Oorgau (Karnataka), for the year 1992-?

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together with the Auditors' neport on the Accounts and the comments of the Comptrollor and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. (Placed in Library. See Uo. LT-4822/93).

(iv) (a) Twenty-first Annual Re-Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1992-93, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. (Placed in Library. See No. LT-4821 93).

Notification of the Food Corporation of India, New Delhi.

2. THE MINISTER OF STATE $\cap F$ THE MINISTRY OF FOOD (SHILL KALP NATH RAI) Madam I lay on the Table, under sub-setoin (5) of section 45 of the Food Corporation Act, 1964, a copy (in English and Hindi) of the Food Corporation of India, New Delhi, Notification No. E.P. 39-3/83, dated the 13th October, 1993 publishing the Food Corporation of India (Death-cum-Retirement Gratuity) (First Amendment) Regulations, 1993.

(Placed in Library. See No. LT-4825/93)

I. Reports and Account_S (1992-....93) of the Vijayanagar Steel Limited, Bangalore and related papers.

II Report and Accounts (1992-93) of the Neelachal Ispat Nigam Limited, Bhubaneshwar and related papers. II. Report and Accounts (1992-93) of the sponge Iron Iadia Limited, Hyderahad and related papers.

IV.—Report and Accounts (1992-93) of the Bhara; Refractories Lmited, Boaro, and related papers.

V. Report and Accounts (1992-93) of the Metrollurgical Engineering consultants (India) Limited, Ranhei and rlated papers.

VI. Report and Accounts (1992-93) of the Metal Serap Trade Corportion: Limited Calcutta, and related papers.

... VII Report and Accountr (1992-93) of the Hindustan Steel Works Construction Limited Calcutta and related papers.

VHI Report and Accounts (1992-93) of the National Mineral Development Corporation Ltd., Hyderabad nd erlated papers.

.. IX Report and Accounts (1992-93) of the Rash'riya Ispat Nigam Limited Visakhapa¹nam Steel Plant and related papers.

3. THE MINISER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV: Madam, I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:--

(i) (a) Tenth Annual Report and Accounts of the Vijyanagar Steel Limited, Bangalore, for the year 1992-93, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. (Placed in Library See No. LT-4718/93).